Filing returns of magazines

2684: SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is mandatory for weekly, fortnightly and monthly magazines to file return of their papers along with import or purchase of newsprint/newspaper;
 - (b) if so, the details in this regard;
- whether several magazine owners have failed to file such returns due to ignorance of such rules; and
- (d) if so, whether Government would relax rules for such publishers to file return for the last three years and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) and (b) Yes, Sir. Every newspaper which imports newsprint has to submit an Annual Return to the Government on import and consumption of newsprint during the last 3 years, duly certified by a Chartered Accountant. When a publication makes request for permission to import newsprint for the next year, the permission application along with a copy of the Annual Return and an affidavit of consumption of both indigenous and imported newsprint for the last 2 years are required to be submitted. A specimen of permission application, Annual Return and affidavit are given in Statement-I, II and III (See below).

- (c) It is a fact that many publications do not submit such returns to RNI. However, when a publication applies for permission for import of newsprint, it is mandatory for it to send the Annual Return. In case, it does not submit the Annual Return, Eligibility Certificate permission for import of newsprint is not issued.
- (d) There is no proposal under consideration with the government to relax rules for filing the Annual Return.

Statement-I

Application form for import of newsprint

To.

The Press Registrar, Office of the Registrar of Newspapers for India, West Block-8, Wing No. 2, R.K. Puram, New Delhi-110066.

Sir.

In terms of Government of India, Ministry of Commerce, Gazette Notification No. 24 (RE-96)/92-97, dated 5.3.1997 and the Guidelines issued by the Ministry of Information and Broadcasting under Public Notice No. 601/1/98-Policy, dated

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26.03.199	8 and Pubic	Notice No.	601/1/99-Policy,	dated 26.2	2.1999 regardir	ıg above
subject, th	ne details of	the newspa	pers/periodicals v	with RNI ar	re given below	r :-

	and Pubic Notice No. 601/1/99-Policy, dated 26.2.1999 regarding above					
	details of the newspapers/periodicals with RNI are given below:					
	etails of the Newspaper/Periodical :-					
1.	Name:					
2	Language:					
3.	Periodicity:					
4.	Registration Number:					
5.	Place of Publication (with complete address):					
6.	Name of the Publisher:					
7.	Name of the Owner:					
II. T	he following required documents are also enclosed :-					
1.	Two copies of the Registration Certificate issued by RNI.					
2.	A copy of the Annual Statement (duly attested by Notary) for the previous financial year.					
3.	One specimen issue for each month of the preceding 12 months from the submission of this application.					
4.	Annual Return in original for import/consumption of newsprint.					
5.	Affidavit for consumption of newsprint in the last two years In original. You are requested to issue the Eligibility Certificate for the purpose of import of Glazed/Standard newsprint at the earliest.					
	Yours faithfully,					
	Publisher/Owner					
	Statement-II					
For	m of return on purchase and consumption of imported newsprint					
1.	Name of the Newspaper/Periodical					
2.	Language					
3.	Periodicity					
4.	Circulation					
5.	Average number of pages per issue with paper size					
6.	RNI Registration Number					
7.	Name of the place of Publication (with full postal address)					
8.	Name of the publisher					
9.	Name of the owner					

Written A	nswers		[30	April, 2012	2] to	Unstarred (Questions 127
10.	Period	l for whi	ch the Annu	al Return	related Fi	rom to)
11.							 n MT (During
1.1.		ree years	5	pinio impo	rva una		Titt (Dwing
Year		Glazed			Standard		Dates of import
Im	ported	Value (Consumed	Imported	Value	Consumed	
	Mts.)	of (Rs.)	(Mts.)	(Mts.)	of (Rs.)	(Mts.)	
Quantity	of news	print to l	oe imported	for		ye	ars.
	(a) (Glazed _		ž—————————————————————————————————————	M	Γ.	
	(b) S	Standard_	2 2 2 Y	2 X 2 3	M	Γ.	
			rticulars and ge and belie		n given	above are tr	ue and correct
			<i>6</i>		Signatu	re of the Pu	blisher/Owner
Na	me in Bl	lock Lette	ers :				
Da	te:						
Pla	ice:						
		C	ertificate by	the Chart	ered Acc	ountant	
Се	rtified th						est of my/our
							furnishing the
books of	accounts	s etc. by	the published	er of the a	bove not	ed newspap	er/periodical.
Da	te:						
							Signature:
				S	 Stamp of	the Chartere	ed Accountant
1.	Numb	er and na	ame of the p				
2.		ration No	·		61		
3.	_		e e e e e e e e e e e e e e e e e e e				
	ote: (1)	Annual	Return shal			e Chartered	Accountant in

(2) Failure to submit the return in time or submission of false

information shall disqualify the newspaper concerned, for future authentication of Certificate of Registration for the purpose of import of newsprint.

Statement-III

Affidavit to be furnished by the publisher/owner while applying for eligibility certificate to import newsprint

STAMP PAPER

AFFIDAVIT

Ι,			Son/Daughte			
	Resident	of (address)_	(language)		
Certify that I						
of publication	with full address))				
			affirm and decla	re that the		
consumption	of newsprint for the	he past two year	's was:			
Year	Indi	Indigenous		Imported		
	Standard	Glazed	Standard	Glazed		
financial year Place Date						
			Ι	DEPONENT		
	7	/ERIFICATION				
I solemnly ve oncealed.	rify that the facts	above true and t	nat nothing materia	al has been		
Place						
Date						
			Ι	DEPONENT		

ATTESTED